

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.5028
TO BE ANSWERED ON 31.03.2017

SCHEMES FOR ORPHANS AND WIDOWS/DESTITUTE WOMEN

5028. SHRI RAVINDRA KUMAR PANDEY:
SHRI GODSE HEMANT TUKARAM:
SHRI NISHIKANT DUBEY:
KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:
SHRI ASHOK MAHADEORAO NETE:
SHRI RADHESHYAM BISWAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any survey to identify the number of widows/destitute/old women and orphans in the country, if so, the details and the outcome thereof, State/UT-wise and if not, the time by which such survey is likely to be conducted;
- (b) the number of orphanages and shelter homes for such women functioning in the country at present along with the number of inmates therein, State/UT-wise;
- (c) the details of the schemes being implemented by the Government for their welfare and rehabilitation along with the funds provided thereunder during each of the last three years and the current year, scheme and State/UT-wise;
- (d) whether cases of child abuse in such orphanages have been reported during the said period, if so, the details thereof, State/UT-wise and the action taken thereon;
- (e) the regulatory mechanism put in place on the functioning of the orphanages including private orphanages in the country; and
- (f) whether the Government proposes a new scheme or an exclusive financial institution to provide financial assistance to such widows and encourage them for re-marriage and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) The Registrar General of India conducts decennial Population Census wherein data are collected on all persons living in the country at the time of Census taking. The number of widows and female aged 60 years and above as per census 2011, as provided by Registrar General of India, is annexed as **Annexure-I**. Data on orphans are not separately collected/compiled in Census. The Ministry of Women and Child Development does not maintain data about the number of orphan and destitute children in the country. However, a rapid assessment survey of street involved children carried out by Don Bosco National Forum in the year 2013 for the Young at Risk (YaR), New Delhi and Don Bosco Research Centre, Mumbai in the following 16 cities of India has come to the notice of the Government of India. As per the aforesaid survey, the number of street involved children in these 16 cities of the country, including metropolitan cities is at **Annexure-II**.

- (b) & (c) The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of unfortunate circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Ministry is also implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) through State Governments/UT Administrations with the objective to create a safe and secure environment for overall development of children in need of care and protection, including orphan/destitute/neglected/street children which provides fund for setting up of Child Care Institutions (CCIs) including homes of various types viz. Children Homes, Specialized Adoption Agencies (SAAs). The number of Swadhar Grehs functioning in the country and number of inmates alongwith details of the total funds allocated during the last three years and current year, States/UT-wise under Swadhar/Swadhar Greh Scheme is at **Annexure-III**. The State/UT wise details of Children Homes & SSAs are at **Annexure-IV**. The details of funds provided to States/UTs under ICPS during each of the last three years and the current year are at **Annexure-V**.

The Ministry of Social Justice & Empowerment is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) since 1992 with the objective of improving the quality of life of senior citizens by providing basic amenities like shelter, food, medical case and entertainment opportunities and by encouraging productive and active ageing. At present 19 Multi Facility Care Centres (MFCCs) are being assisted under the Scheme The details of **funds released during the last three years and current year** to the programme of Multi Facility Care Centres is as under:

(Rupees in Lakhs)			
2013-14	2014-15	2015-16	2016-17 upto 29.03.2017
72.07	33.81	158.82	154.60

- (d) National Commission for Protection of Child Rights (NCPCR) has registered 4 complaints of child abuse in the Orphanages during the last three years and the current year 2016-17 (till 28th March, 2017). The State/year-wise details are given in **Annexure-VI**.
- (e) The Juvenile Justice (Care and Protection of Children) Act 2015, has been enacted to ensure proper care, protection, development, treatment and social re-integration of children in difficult circumstance. As per Section 41 of this Act, registration of all the Child Care Institutions (CCIs) including orphanages in the country has been made compulsory. The Children Homes are required to maintain basic standards as per the Model Juvenile Justice Rules, 2016. Further, as per Section 54 of the JJ Act, 2015, the States shall appoint Inspection Committees for the State and District to mandatorily conduct visits to all facilities housing children and submit reports once in three months. As per Section 106 of the Act, the States will constitute State Child Protection Society and District Child Protection Unit to ensure the implementation of the JJ Act, 2015. Section 109 of the Act, empowers NCPCR and the State CPCRs to monitor the implementation of the JJ Act.
- (f) No, Madam.

Annexure I

Statement referred in reply of part (a) of Lok Sabha unstarred Question No. 5028 for 31.03.2017 regarding Schemes for Orphans and Widows/Destitute Women. The number of widows and female aged 60 years and above as per census 2011 State wise.

India/States/Uts	Females	
	Widows	Aged 60 and above
1	2	3
INDIA	43261478	52777168
State - JAMMU & KASHMIR (01)	283650	440076
State - HIMACHAL PRADESH (02)	293475	362134
State - PUNJAB (03)	928158	1422155
State - CHANDIGARH (04)	24496	32245
State - UTTARAKHAND (05)	387215	458912
State - HARYANA (06)	773297	1105134
State - NCT OF DELHI (07)	456613	570690
State - RAJASTHAN (08)	1983634	2679875
State - UTTAR PRADESH (09)	4856188	7402771
State - BIHAR (10)	2238793	3600552
State - SIKKIM (11)	13717	18280
State - ARUNACHAL PRADESH (12)	31787	30450
State - NAGALAND (13)	39496	47947
State - MANIPUR (14)	77990	100225
State - MIZORAM (15)	28569	34283
State - TRIPURA (16)	164969	147624
State - MEGHALAYA (17)	84825	71963
State - ASSAM (18)	1156042	1023727
State - WEST BENGAL (19)	3792184	3891068
State - JHARKHAND (20)	1027878	1174933
State - ODISHA (21)	1612627	1990178
State - CHHATTISGARH (22)	973787	1075750
State - MADHYA PRADESH (23)	2160609	2943760
State - GUJARAT (24)	2015742	2540958
State - DAMAN & DIU (25)	6816	6488
State - DADRA & NAGAR HAVELI (26)	7378	7533
State - MAHARASHTRA (27)	4520764	5853226
State - ANDHRA PRADESH (28)	4297481	4371913
State - KARNATAKA (29)	2989429	3043960
State - GOA (30)	77935	89180
State - LAKSHADWEEP (31)	2448	2596
State - KERALA (32)	2010984	2309798
State - TAMIL NADU (33)	3856398	3848532
State - PUDUCHERRY (34)	73579	67017
State - ANDAMAN & NICOBAR ISLANDS (35)	12525	11235

Annexure-II

Statement referred in reply of part (a) of Lok Sabha unstarred Question No. 5028 for 31.03.2017 regarding Schemes for Orphans and Widows/Destitute Women. The number of street involved children in these 16 cities of the country, including metropolitan cities.

Sl. No.	Name of the City	Number of Street involved Children
1.	New Delhi	69,976
2.	Mumbai	16,059
3.	Kolkata	8,287
4.	Chennai	2,374
5.	Bangalore	7,523
6.	Hyderabad	1,797
7.	Trivandrum	140
8.	Chandigarh	2,323
9.	Guwahati	5,534
10.	Dimapur	2,455
11.	Imphal	851
12.	Shillong	872
13.	Vijayawada	2,238
14.	Salem	5,752
15.	Goa	1,287
16.	Baroda	2,428

Statement referred in reply of part (b & c) of Lok Sabha unstarred Question No. 5028 for 31.03.2017 regarding "Schemes for Orphans and Widows/Destitute Women". Details of funds allocated under Swadhar/Swadhar Greh Scheme during the last three years and current year, State/UTs wise.

(Rupees in Lakhs)

S. No.	Name of States	Number of Swadhar Grehs during the year 2016-17	Number of Beneficiaries during 2016-17	Amount released 2013-14	Amount released 2014-15	Amount released 2015-16	Amount released to State Govts. and NGOs for 2016-17 upto 29.03.2017
1	Andhra Pradesh	26	780	184.77	93.78	48.21	124.47
2	Assam	24	720	97.98	128.91	43.47	237.56
3	Andaman & Nicobar Island	1	30	0	0	0	4.4
4	Arunachal Pradesh	1	30	0	0	0	6.54
5	Bihar	16	480	33.01	0	0	69.79
6	Chandigarh	1	30	0	0	0	7.27
7	Chhattisgarh	4	120	7.17	7.00	5.26	17.44
8	Dadra & Nagar Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Delhi	2	60	0	0	0	14
11	Gujarat	7	210	27.75	19.20	7.58	40.5
12	Goa	1	30	0	0	0	4.36
13	Haryana	1	30	9.07	0	0	4.36
14	Himachal Pradesh	0	0	0	0	0	0
15	Jharkhand	3	90	7.79	28.58	6.46	24.41
16	Jammu & Kashmir	4	120	20.23	5.99	17.74	40
17	Karnataka	61	1830	270.96	268.04	67.94	461.95
18	Kerala	8	240	16.10	20.79	0	52.36
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	6	180	114.58	76.12	50.77	95.91
21	Maharashtra	76	2280	301.49	279.06	35.89	576.88
22	Mizoram	2	60	8.64	2.51	2.48	16.72
23	Manipur	23	690	148.52	106.63	47.76	271.98
24	Meghalaya	0	0	0	0	0	0
25	Nagaland	1	30	0	0	0	6.54
26	Odisha	73	2190	16.20	104.86	269.16	315.49
27	Punjab	2	60	1.80	0	0	10.52
28	Puducherry	1	30	0	0	0	7.27
29	Rajasthan	14	420	58.65	23.35	9.13	68.4
30	Sikkim	1	30	0	0	0	6.54
31	Tamil Nadu	40	1200	120.63	38.53	12.48	247.22
32	Telangana	24	720	0	74.85	63.24	134.61
33	Tripura	4	120	0	0	0	26.17
34	Uttar Pradesh	72	2160	144.39	247.03	1490.89	383.43
35	Uttarkhand	4	120	0	60.91	3.63	69.93
36	West Bengal	48	1440	128.81	74.18	154.48	18.37
37	CSWB for SSH	0	0	3355.57	1195.06	2521.25	1519.46
	Total	551	16530	5074.11	2855.38	4857.82	4884.85

Annexure-IV

Statement referred in reply of part (b) of Lok Sabha unstarred Question No. 5028 for 31.03.2017 regarding Schemes for Orphans and Widows/Destitute Women. The detail of the number of Children Homes and Specialized Adoption Agencies presently functioning in the country, States/UTs funded under ICPS

S. No.	States/UTs	Children Home	Specialized Adoption Agencies
1	Andhra Pradesh	57	14
2	Arunachal Pradesh	3	1
3	Assam	30	14
4	Bihar	21	28
5	Chhattisgarh	38	14
6	Goa	1	2
7	Gujarat	48	9
8	Haryana	25	7
9	Himachal Pradesh	26	1
10	Jammu and Kashmir	4	2
11	Jharkhand	16	9
12	Karnataka	64	27
13	Kerala	14	17
14	Madhya Pradesh	40	22
15	Maharashtra	74	17
16	Manipur	29	5
17	Meghalaya	37	1
18	Mizoram	32	7
19	Nagaland	26	4
20	Odisha	101	17
21	Punjab	11	5
22	Rajasthan	71	35
23	Sikkim	16	4
24	Tamil Nadu	183	15
25	Tripura	13	6
26	Uttar Pradesh	47	15
27	Uttarakhand	6	7
28	West Bengal	55	26
29	Telangana	44	11
30	Andaman & Nicobar	8	0
31	Chandigarh	7	4
32	Dadra and Nagar Haveli	0	0
33	Daman and Diu	2	0
34	Lakshadweep	0	0
35	National Capital Territory of Delhi	23	3
36	Puducherry	22	2
	Total	1194	351

Statement referred in reply of part (c) of Lok Sabha unstarred Question No. 5028 for 31.03.2017 regarding Schemes for Orphans and Widows/Destitute Women. The details of funds provided to States/UTs under ICPS including funds for Children Homes and Specialized Adoption Agencies (SAAs) during each of the last three years and the current year.

S.No.	Name of the States/UTs	2013-14	2014-15	2015-16	2016-17
		Amount Released (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)
1	Andhra Pradesh	1206.50	301.62	238.58	110.74
2	Arunachal Pradesh	54.74	130.68	571.68	52.29
3	Assam	1080.00	1010.36	597.90	413.64
4	Bihar	957.56	204.75	2687.89	551.62
5	Chhattisgarh	213.34	821.24	3955.55	527.77
6	Goa	-	100.00	235.25	36.83
7	Gujarat	979.35	1925.75	2328.90	769.95
8	Haryana	1085.51	1526.72	496.44	0.00
9	Himachal Pradesh	84.96	835.71	604.04	2345.48
10	Jammu & Kashmir	-	-	113.35	43.12
11	Jharkhand	144.96	36.03	369.88	840.11
12	Karnataka	2403.63	3689.87	1845.24	507.56
13	Kerala	718.17	1354.35	944.39	216.96
14	Madhya Pradesh	546.03	1889.69	1116.03	2503.88
15	Maharashtra	557.56	762.32	3138.75	699.53
16	Manipur	658.15	138.48	3083.18	241.34
17	Meghalaya	762.45	2003.83	1469.55	2060.33
18	Mizoram	696.42	1919.02	2079.44	1949.55
19	Nagaland	911.41	957.41	2257.65	382.75
20	Odisha	1227.20	2544.82	3309.07	910.39
21	Punjab	191.27	507.12	820.81	253.60
22	Rajasthan	2347.56	3395.82	3258.92	0.00
23	Sikkim	15.97	390.24	562.00	601.18
24	Tamil Nadu	2131.05	3067.10	825.04	5638.82
25	Telangana	-	2087.59	354.88	195.64
26	Tripura	124.42	1227.34	710.63	676.04
27	Uttar Pradesh	1109.39	1798.90	2884.18	3207.19
28	Uttarakhand	333.92	83.48	66.88	15.54
29	West Bengal	2373.04	2574.04	508.67	3017.11
30	Andaman & Nicobar Island	-	145.90	36.03	134.62
31	Chandigarh	17.58	21.98	357.82	245.44
32	Dadra & Nagar Haveli	2.09	68.61	58.66	177.59
33	Daman & Diu	69.28	80.61	82.82	126.42
34	Delhi	404.73	606.22	1363.40	978.64
35	Lakshadweep	-	-	0.00	0.00
36	Puducherry	64.66	1168.57	559.60	175.02

Annexure - VI

Statement referred in reply of part (a) of Lok Sabha unstarred Question No. 5028 for 31.03.2017 regarding Schemes for Orphans and Widows/Destitute Women. State/year-wise details of complaints registered in NCPCR pertaining to child abuse in Orphanages during the last three years and the current year 2016-17 (till 28th March, 2017)

Sr. No.	State	Year	Subject
1	West Bengal	2015-2016	Alleged complaint of sexual abuse/ harassment/ molestation/physical and mental torture of 94 orphan girls by Dilip Mahanta, Secretary, Teor Dhiren Mohanta Shishu Niketan
2	Haryana	2016-2017	बच्चे के साथ Immanual Orphanage में दुर्व्यवहार के सम्बन्ध में
3	Maharashtra	2016-17	Complaint of Shri Babu Bose on alleged sexual & mental harassment of boys in Orphanage in Mumbai.
4	West-Bengal	2016-17	Complaint of Shri Ardian Millane on alleged sexual & mental harassment of boys in Orphanage and school in Malbazzar, Jalpaiguri.